

**Shri Hathi:** The matter was discussed with the Members of the Advisory Committee in July last. The decision taken was that further investigation should be made by the Central Water and Power Commission.

**Shri L. N. Mishra:** May I know, Sir, whether any attempt has been made to evaluate in detail the extent of damage and loss caused by the Kosi floods, and the benefits that will flow from the preventive measures?

**Shri Hathi:** Data regarding the benefits that will accrue by the preventive measures has to be collected. So far as the benefits that will accrue by irrigation are concerned, that also is being collected.

**Shri G. P. Sinha:** May I know whether the investigation of the Kosi Project has started, and if it is a fact that other projects on which investigations started later are much ahead in progress now? What is the reason for this discrimination?

**Shri Hathi:** The Kosi river, Sir, is a very difficult problem. The project itself is not so easy: it is perhaps one of the most difficult problems ever tackled in the world. It is not a simple question of controlling floods. The river itself changes its course every now and then. Moreover the foundations of the dams also have to go very deep. So, it has naturally taken a longer time than the other projects.

#### COMBATING CORRUPTION

\*1051. **Shri M. L. Dwivedi:** (a) Will the Minister of Planning be pleased to refer to the statement made by the Deputy Minister for Irrigation and Power at Ahmedabad on the 21st May, 1953 to the effect that the Government of India were working out details of a plan to combat corruption at all levels of Administration and state the progress made so far in this direction?

(b) what steps are being taken to implement the recommendations of the

Bharat Sewak Samaj in this regard with which Government are in general agreement?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The matter is still under consideration.

**Mr. Deputy-Speaker:** Next question. He says the matter is still under consideration.

**Shri Feroze Gandhi:** This is a question on corruption, what has it to do with planning?

**Shri M. L. Dwivedi:** There are recommendations in the Planning Commission's Report regarding eradication of corruption.

**Mr. Deputy-Speaker:** We had a long discussion over this matter on a resolution here, and the House spent a lot of time on this subject. The Minister says it is under consideration: let us await their proposals.

#### HANDLOOM PRODUCTS

\*1052. **Shri M. L. Dwivedi:** (a) Will the Minister of Commerce and Industry be pleased to state the steps which Government are taking to popularize Indian handloom products in Middle East and South East Asian countries and elsewhere?

(b) Has the marketing organisation consisting of four commercial agents started functioning in all the proposed zones?

(c) What stage has been reached in the setting up of a Central Handloom Directorate in conjunction with the State Governments to promote co-operative organisations in the handloom industry and to undertake schemes for marketing effecting improvements in production, techniques and designs?

(d) Have any funds been made available to the handloom industry for development?

(e) If so, how much and from what sources have they been made available?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 29.]

(b) Arrangements in this behalf are being finalised.

(c) The Directorate has been set up.

(d) and (e). Schemes for the development of handloom industry have been received from various States. The allocation to various States of grants from the Handloom Fund will be made out of the cess, levied under the Khadi and Other Handloom Industries Development (Additional Excise Duty on Cloth) Act. 1953.

**Shri M. L. Dwivedi:** Arising out of point No. 3 in the statement laid on the Table of the House, may I know in how many countries show-windows and displays of handloom fabrics and such fabrics have been started?

**Shri T. T. Krishnamachari:** As a matter of fact, the item itself says that Trade Representatives have been requested to open show windows. The request has gone; naturally it takes some time for it to be implemented.

**Shri M. L. Dwivedi:** May I know how many persons have taken advantage of the policy of liberalisation and free licensing of handloom products?

**Shri T. T. Krishnamachari:** Practically licensing in respect of all textiles is free. It is very difficult to say how many persons have taken advantage of it. I am afraid I have to go through the statistics available to give this figure. Generally, there has been an increase in the export of handloom products.

**Dr. Rama Rao:** May I know, Sir, whether Government are making any purchase of handloom cloth for their own departments like the military, railways, posts and telegraphs and medical?

**Shri T. T. Krishnamachari:** I believe, Sir, the House is aware that my hon. colleague the Minister for Works, Housing and Supply did issue a circular asking the Government Departments to give preference to handloom products, that was three or four months back.

**Shri Gadilingana Gowd:** Is it a fact that there are large accumulation of stocks of handloom with weavers as a result of which they are suffering? If so, what relief measures Government have undertaken?

**Shri T. T. Krishnamachari:** This is a slogan we often hear. There is an element of truth in all slogans.

**Shri Kelappan:** May we know where this Central Directorate is located and who are the members?

**Shri T. T. Krishnamachari:** The Directorate has no members. It is not a Board of Directors. It is an official, administrative organisation. It is proposed to locate it in Madras.

**Shri Raghuramaiah:** From the experience so far gained what categories of handloom cloth are finding a popular market in the Middle-East and South East Asian countries?

**Shri T. T. Krishnamachari:** There is no time to gain any experience. As I said, the hon. member must wait for some time.

### जॉक परियोजना के प्राक्कलन

\*१०५३. श्री जंगड़े : (क) क्या लिखाई तथा बिद्युत मंत्री ६ अप्रैल, १९५३ को पूछे गये तारांकित प्रश्न संख्या १२५० के अनुपूरक प्रश्नों के उत्तर को निर्देश करके यह बतलाने की कृपा करेंगे कि उस के बाद से मध्य प्रदेश की जॉक नदी घाटी योजना को पूरा करने के लिये कितन धन की आवश्यकता होगी इस विषय में क्या प्राक्कलन तैयार कर लिये गये हैं और क्या यह योजना आरम्भ करने के योग्य है ?